NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/9/ (IB)/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD

NAME OF THE RESPONDENT(S)

: HINDUJA FOUNDARIES LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

In A.M. SAWHARArs Grund for

Amborro

2 ROMANI RATIBEKARAN Council for Petitus

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner submitted that time be granted for filing an amended petition. Counsel for Respondent submitted that he has not been provided with the copy of the petition and documents. Counsel for Petitioner is directed to provide a copy of the petition and the relied upon documents to the Counsel for Respondent within three days. Counsel for Respondent is directed to file counter thereafter within seven days. Put up on 16.08.2017 at 10.30 A.M.

S. Jipagorge arom. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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